

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/3164 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Yomge Ado,
District & Sessions Judge, Pasighat,
East Siang District, Arunachal Pradesh.

Dated Guwahati 19th June 2019.

Sub: Preparatory leave.

Ref:- Your letter No. ADSC/Psg/2018-19/926, dtd. 12.06.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for 15(fifteen) days preparatory leave w.e.f. 13.06.2019 to 27.06.2019, has been granted/~~rejected~~.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

3166

Memo NO.HC.VII-21/2008/3165-A, dated 19.06.19

Copy to:

1. Registrar, Gauhati High Court, Itanagar Bench, Arunachal Pradesh.
2. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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